

is not available. A statement giving State-wise break-up of the number of termination of pregnancies done under the Medical Termination of Pregnancies Act from 1st April, 1972, to 30th September, 1972, is laid on the Table of the House. [Placed in Library See No LT-3829/72]

(b) Break-up of all cases is not available. An analysis of 3664 cases of termination of pregnancies has been made and it revealed that 85.7 per cent were Hindus, 6.3 per cent Muslim, 6.9 per cent Christians and 1.1 per cent others.

(c) The last year figures of total abortions are not available. The Medical Termination of Pregnancies Act came into force only on the 1st April, 1972.

#### Reforms in Examination System

1970 SHRI CHINTAMANI PANIGRAHI Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state

(a) whether Government have worked out proposals regarding the reform in the examination system, and

(b) if so, the main features thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) A programme of examination reform has been recommended by the Central Advisory Board of Education in its 36th meeting held at New Delhi on September, 18-19, 1972 on the basis of the report of a Central Advisory Board of Education Committee appointed in its earlier session.

(b) A statement is laid on the Table of the House. [Placed in Library See No LT-3830/72]

#### Deputationists from A.G.C.R. working in I.C.A.R.

1971 SHRI BHARAT SINGH CHAUHAN Will the Minister of AGRICULTURE be pleased to state:

(a) whether a large number of Officers and staff belonging to the Accountant Generals' Offices have been appointed on deputation in the Indian Council of Agricultural Research, and

(b) whether any steps have been taken to restrict the number of deputationists in accordance with the relevant rules of the Government to avoid unnecessary extra expenditure being incurred on deputation pay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) There are at present 40 officers from the Indian Audit Accounts Department and other organised Accounts Departments, on deputation with the Indian Council of Agricultural Research, working in the various grades. Besides certain number of Class III personnel from the Accounts Departments are also working on deputation in the Council.

(b) A scheme had already been formulated for affording training to the Class III personnel of the Council in Accounts and Audit matters. The first examination under the scheme after a year and half of training was conducted in May, 1972 and 35 members of staff have come out successful. They are being tried in the lower positions of responsibility in the Audit and Accounts Wing and once they gain sufficient experience it is hoped they will be selected for supervisory posts as well in the fore-seeable future.

With the re-organisation of the Indian Council of Agricultural Research in 1966 bringing under its fold the various Agricultural Research Institutes working both under the

Government as well as under the Commodious Committees the responsibility for compiling and consolidating the accounts of the Council as well as the various Research Institutes devolved on the Council itself. Prior to the re-organisation this was the function of the Accountants General concerned. Further the bye-laws of the ICAR prescribe that all payments made from the Council funds shall be subject to pre-audit. Thus the accounting and audit responsibility of the Council had increased manifold and qualified manpower for supervising this work was not available in the Council. Hence the Council had to rely on the staff of the constituted Accounts Departments including the Indian Audit Accounts Department for this work.

**National Highways passing through villages and towns and construction of by-passes therefor**

1972 SHRI BHARAT SINGH CHAUHAN Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) the number of National Highways which pass through villages or towns because there are no direct roads outside these villages or towns,

(b) whether Government have constructed any by-passes outside such villages and towns, if so, the number thereof and the number of by-passes which are yet to be constructed; and

(c) the time by which rest of the by-passes are likely to be constructed?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA).

(a) There are fiftyfive National Highways in the country and all these pass through villages and towns falling on the routes

(b) and (c) It is not the policy of the Government of India to essentially provide bye-passes or diversions around all villages and towns through which these roads pass. Bye-passes

provided at such places as are congested or where traffic necessitates the provision of such bye-passes. From the survey of National Highways conducted in 1968, it was noticed that there were 328 places which needed bye-passes or diversions. The land acquisition for and/or construction of 125 bye-passes has been included in the Fourth Five Year Plan. As regards provision of the remaining bye-passes in the Fifth Five Year Plan, necessary data are being collected to ascertain their need and urgency and the final choice will depend upon the inter se priority and availability of funds during the Fifth Five Year Plan.

केन्द्र शासित क्षेत्रों में हायर सेकेंडरी स्तर तक निःशुल्क शिक्षा

1973 श्री भारत सिंह चौहान क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार के विचाराधीन ऐसी कोई योजना है जिसके अंतर्गत केन्द्र शासित क्षेत्रों में कम से कम हायर सेकेंडरी तक निःशुल्क शिक्षा दी जायेगी, और

(ख) यदि हा, तो योजना की रूप रेखा क्या है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग से उप मंत्री (श्री डी० प० यादव) (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

शान्तिवन, बिल्ली के निकट एक पुल के निर्माण की मांग

1974 श्री भारत सिंह चौहान क्या नौबड़वा और परब न मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यातायात की रुद्धि को देखते हुए शान्तिवन के निकट नये पुल के निर्माण की मांग शाहदरा के निवासियों द्वारा की गई है; और